NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 112-113 of 2020

IN THE MATTER OF:

Balmukh Goldjewel and Multitrading Pvt. Ltd. ...Appellant

Versus

Rakesh Rathi & Ors. ...Respondents

Present:

For Appellant: Mr. Amit Singh Chaddha, Sr. Advocate with Mr. Rohan Jaitley, Mr. Akshay Sharma and Mrs. Srishti Govil, Advocates.

O R D E R

24.01.2020 Let notice be issued on Respondents by Speed Post. Requisites along with process fee be filed by 27th January, 2020. If the Appellant provides *e-mail* addresses of the Respondents, let notice be issued through *e-mail.*

Post the case 'For Admission (After Notice)' on **18th February, 2020.**

During the pendency of the Appeal, any decision, taken by the Adjudicating Authority shall be subject to the decision of this Appeal.

[Justice S.J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

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